

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 08th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'**

In the matter of:

M/s Maruti Suzuki India LimitedAppellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr.
..Respondent (s)

Counsel for the Appellant (s) : Mr. M.G Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. G Sai Kumar
Mr. Varun Pathak
Ms. Sowmya Saikumar for R-2
Ms. Sikha Ohri
Ms. Meghna Aggarwal for R-1

ORDER

Heard the learned Counsel for the Respondent. Post the matter for further hearing on **9.12.2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**